

as applicable in different State/Union Territories) until further orders; and
(b) sell Diesel to all consumers taking bulk supplies directly from the installations of the OMCs at the non-subsidized market determined price.

- (iii) **PDS Kerosene:** The quote of PDS Kerosene has been rationalized over the years resulting in reduction in subsidy and a scheme of Direct Transfer of Cash Subsidy on Kerosene (DTCK) 2012 has been initiated with an aim to curtail diversion of PDS Kerosene.
- (iv) **Domestic LPG:** Effective 14th September, 2012, the Government decided to cap the supply of Subsidized Domestic LPG cylinders for each domestic LPG consumer to 6 cylinders (of 14.2 Kg) per annum, which was subsequently increased to 9 cylinders on 17th January 2013. On 30th January, 2014, the cap on subsidized cylinders has been increased to 12 cylinders per consumer per annum w.e.f. 1st April, 2014.

Maintenance and safety of heritage sites in Uttarakhand

†3726. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CULTURE be pleased to state:

- (a) the details of sites in the State of Uttarakhand where national heritage exists;
- (b) the amount of money being spent every year for maintenance and safety of heritage sites in the State;
- (c) whether Government is ready to consider the issue of inclusion of some more vital sites of the State in the list of national heritage; and
- (d) if not, by when it would be considered?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) Forty-two monuments/sites have been declared under Ancient Monuments and Archaeological Sites and Remains Act, 1958 as of national importance in the State of Uttarakhand. The detailed list is given in Statement (*See below*).

(b) The expenditure incurred on conservation, preservation and environmental development of centrally protected monuments/sites in the State of Uttarakhand during the last three years is as under:

(₹ in lakhs)	
Year	Amount
2011-12	139.87
2012-13	107.49
2013-14	209.88

†Original notice of the question was received in Hindi.

(c) The monuments/sites identified for declaration as of national importance in Uttarakhand are as under:

- (i) Vishnu Temple village Kotali, District Pithoragarh
- (ii) Ancient Naula, village Syunrakot, District Almora
- (iii) Excavated site at Ashwamedha Yagya No. 1, 2 and 3 at Jagatgram District Deharadun
- (iv) Excavated site at Virpur Khurd, Virbhadra, District Deharadun

(d) Does not arise.

Statement

List of Centrally Protected Monuments/Sites in Uttarakhand under the jurisdiction of the Archaeological Survey of India

Sl. No.	Name of Monument/Sites	Location	District
1.	Badrinath group of Temples	Dwarahat	Almora
2.	Bandeo Temple	Dwarahat	Almora
3.	Gujardeo Temple	Dwarahat	Almora
4.	Kacheri group of Temple	Dwarahat	Almora
5.	Kutumbari Temple	Dwarahat	Almora
6.	Maniyan group of Temples	Dwarahat	Almora
7.	Mritunjaya group	Dwarahat	Almora
8.	Ratan Deo Shrines	Dwarahat	Almora
9.	Surya Temple	Katarmal	Almora
10.	Dandeshwar Temple	Kotuli and Chandhok Gunth (Jageshwar)	Almora
11.	Chandi-ka-Temple	Phulai Gunth, Jageshwar	Almora
12.	Jageshwar Temple	Phulai Gunth, Jageshwar	Almora
13.	Kuber Temple	Phulai Gunth, Jageshwar	Almora
14.	Mritunjaya Temple	Phulai Gunth, Jageshwar	Almora
15.	Nanda Devi or Nau Durga	Phulai Gunth, Jageshwar	Almora
16.	Nava-grah shrine	Phulai Gunth, Jageshwar	Almora

Sl. No.	Name of Monument / Sites	Location	District
17.	Pyramidal shrine	Phulai Gunth, Jageshwar	Almora
18.	Shrine dedicated to Surya	Phulai Gunth, Jageshwar	Almora
19.	Group of ancient temples, consisting of main shrine of Siva and 17 subsidiary shrines.	Bajjnath or Vaidyanath	Bageshwar
20.	Three temples of the Indo-Aryan shikara type known as Lakshmi Narayan, Rakshas Deval and Satya Narayan.	Talli Hat, Mound Katyur	Bageshwar
21.	Remains of sixteen temples	Adibadri	Chamoli
22.	Fort with walls and ruins of dwelling house inside it and with flights of steps.	Chandpur	Chamoli
23.	Trident of iron with a shaft with one ancient and three modern inscriptions.	Gopeshwar	Chamoli
24.	Two Temple	Pandukeshwar	Chamoli
25.	Rudranath temple	Gopeshwar	Chamoli
26.	Rock Inscription in Survey Plot No. 89	Village Mandal	Chamoli
27.	Temple sacred to Mahasu	Hanol or Onol	Dehradun
28.	Ancient site	Jagatram	Dehradun
29.	The inscribed rock edicts of Asoka	Kalsi	Dehradun
30.	Kalinga Monuments	Karanpur	Dehradun
31.	Temple and images in its vicinity	Lakha Mandal	Dehradun
32.	Group of Baleshwar Temples	Champawat	Champawat
33.	Kotwali Chabutra	Champawat	Champawat
34.	Naula or covered spring attached to the Baleshwar Temples	Champawat	Champawat
35.	Excavated Site	Rishikesh	Dehradun
36.	Old Cemetery	Shaikhpuri & Ganeshpur (Roorkee)	Haridwar
37.	Remains of ancient buildings locally identified with Vairatapattana	Dhikuli	Nainital

Sl. No.	Name of Monument/Sites	Location	District
38.	Excavated Site at Dronasagar (only preliminary notification issued)	Mauza Ujjain Kashipur	Udamsingh Nagar
39.	Old temple sacred to Sita	Sitabani	Nainital
40.	Excavated site and Remains	Village Khawli Sera, Purola	Uttarkashi
41.	Patal Bhubaneswar Caves	Didihat, Patal Bhubaneswar	Pithoragarh
42.	Remains of a few old temples and an inscribed masonry well	Gangoli Hat	Pithoragarh

Historical and heritage structure in Delhi

3727. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of CULTURE be pleased to state:

(a) whether there are about 1,200 heritage buildings in the historic city of Delhi, out of which just 174 come under the protection of Archaeological Survey of India (ASI);

(b) whether several historical and heritage structures here are on the brink of collapse and 776 historical buildings are lying unnoticed and vulnerable to encroachments, vandalism and misuse by trespassers;

(c) if so, whether ASI has mapped entire Delhi to safeguard this rich cultural heritage; and

(d) if so, the efforts made in this regard, rules in place for protection and money allocated in this regard; and

(e) what has been done to safeguard these monuments from encroachment?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) Yes, Sir. There are 1208 heritage buildings which have been identified as per Delhi Development Authority Master Plan 2021, out of which 174 monuments are protected by the Archaeological Survey of India.

(b) The Archaeological Survey of India is responsible for maintaining centrally protected monuments declared as of National Importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959. Out of 174 Centrally Protected Monuments under the jurisdiction of Delhi Circle, 12 monuments are partly encroached.

(c) The Archaeological Survey of India has mapped/documentated all the centrally protected monuments under the jurisdiction of ASI Delhi Circle in Delhi.